

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.45**

TO BE ANSWERED ON TUESDAY, THE 11<sup>th</sup> DECEMBER 2018  
20 AGRAHAYANA 1940 (SAKA)

**TAX RETURNS FILED AND REALISED**

**45. SHRI KAPIL SIBAL:**

Will the Minister of FINANCE be pleased to state:

- (a) the details of the tax returns filed since last three years till date along with zero tax returns filed, year-wise;
- (b) the details of the refunds post-tax filing since last three years till date, year-wise;
- (c) the details regarding the total number of PAN cards in India and the actual returns filed, State/UT-wise;
- (d) whether Government imposed penalty for late filing of ITR; and
- (e) if so, the details thereof along with the data regarding the total penalty collected, year-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)

- (a) Year-wise details of the income tax returns (ITRs) filed since financial year 2015-16 along with those of zero-tax returns filed are as follows:

Sr.	Financial Year	Total Number of ITRs filed (including revised returns)	Number of ITRs out of (c) with zero net tax Liability.
(a)	(b)	(c)	(d)
1	2015-16	46,303,233	22,224,310
2	2016-17	55,740,051	26,622,682
3	2017-18	68,591,547	33,244,351
4	2018-19 (up to October 2018)	60,017,541	25,138,908

(b). Year-wise details of the refunds paid since financial year 2015-16 are as follows:

Sr.	Financial Year	Number of Refunds	Total Amount of Refund (Rs. Crores)
1	2015-16	21,021,610	122,265
2	2016-17	17,669,646	162,623
3	2017-18	21,163,136	151,502
4	2018-19 (up to November 2018)	23,463,966	117,881

(c). The details regarding the total number of PAN cards issued and the number of ITRs filed in respect of various States and Union Territories for financial year 2017-18 are as attached as Annexure.

(d)&(e)The provisions for levy of fees for late filing of ITRs have been introduced with effect from Assessment Year 2018-19 only. A total sum of Rs. 35.14 Crores has been imposed as late fees in the current financial year 2018-19 till November, 2018.

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**Annexure to the reply of  
Unstarred Question No. 45**

To be answered on 11<sup>th</sup> December 2018

**TAX RETURNS FILED AND REALISED**

Sr.	Name of state	Cumulative number of PANs issued up to FY 2017-18	Number of ITRs (including revised) filed in FY 2017-18
1	Andaman and Nicobar Islands	2,03,802	27,267
2	Andhra Pradesh	1,95,76,371	40,59,895
3	Arunachal Pradesh	3,67,698	21,650
4	Assam	1,38,46,678	7,91,450
5	Bihar	2,08,84,280	19,67,639
6	Chandigarh	8,28,641	3,08,423
7	Chhattisgarh	52,35,846	9,62,594
8	Dadra and Nagar haveli	2,14,351	34,216
9	Daman and diu	2,29,021	23,686
10	Delhi	1,42,88,849	37,81,101
11	Foreign	11,61,094	3,99,136
12	Goa	9,88,290	2,31,421
13	Gujarat	2,24,87,635	70,53,256
14	Haryana	1,17,51,630	24,26,779
15	Himachal Pradesh	25,46,865	5,11,661
16	Jammu and Kashmir	32,34,048	4,09,026
17	Jharkhand	67,50,245	10,17,447
18	Karnataka	2,25,44,465	37,05,713
19	Kerala	1,16,82,288	16,00,029
20	Lakshadweep	16,735	2,445
21	Madhya Pradesh	1,40,27,058	28,09,746
22	Maharashtra	5,50,47,674	1,11,73,447
23	Manipur	6,10,596	40,169
24	Meghalaya	5,72,245	42,176
25	Mizoram	1,37,145	3,892
26	Nagaland	3,75,137	22,695
27	Orissa	75,58,685	11,70,875
28	Pondicherry	4,50,236	99,621
29	Punjab	1,24,19,321	30,88,613
30	Rajasthan	1,58,02,007	43,16,109
31	Sikkim	2,18,067	12,550
32	Tamil Nadu	2,54,91,651	46,13,164
33	Telangana	47,41,269	4,25,655
34	Tripura	9,19,143	76,726
35	Uttar Pradesh	4,77,38,454	62,58,870
36	Uttarakhand	35,61,489	6,99,753
37	West Bengal	3,14,00,426	44,02,652
	<b>Total</b>	<b>37,99,09,435</b>	<b>6,85,91,547</b>